

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1537/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: International Road Dynamics South Asia Pvt. Ltd.
V/s
Reliance Infrastructure Ltd.

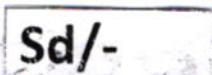
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

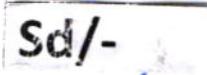
S. No.	NAME	DESIGNATION	SIGNATURE
1	D J Kakalia	Partner Mulla & Mulla & Craigie, Blunt & Caroe Advocate for Corporate Debtor	Dynamahs
2)	Suresh Kumar	Advocate for operational creditors	
3)	Anoop Patil	ADVOCATE FOR OPERATIONAL CREDITOR	

ORDER

CP No. 1537/I&BP/NCLT/MB/MAH/2017

At request of the party, list this matter on 18.12.2017.


V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)